

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1144 of 2019

In the matter of:

Suresh G Motwani

....Appellant

Vs.

Oriental Bank of Commerce.

....Respondent

For Appellant: Ms. Sudeepti Singh, Mr. Vikram Singh Arya and Mr. Om Prakash, Advocates.

For Respondent: None.

ORDER

18.02.2020: When this matter was called earlier, Counsel for Appellant was present but none was present for Respondent. Matter was kept back. Later on, when called, none is present for the parties.

List the Appeal in 'Orders' category on **2nd March, 2020.**

[Justice A.I.S Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ha/sim/md